Annexure – 8 Name of the corporate debtor: ARSS INFRASTRUCTURE PROJECTS LIMITED; Date of commencement of CIRP: 30.11.2021; List of creditors as on: 04.07.2022

SI.	Name of	Identifica	Detail	s of claim received	Details of claim admitted						Amount	Amount	Amount of	Amoun	Remarks,
No.	creditor	tion No.	Date of	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	% of	of	of any	claim not	t of	if any
			receipt		admitted	claim	covered	covered	related	voting	contingen	mutual	admitted	claim	
							by	by	party?	share in	t claim	dues,		under	
							security	guarantee		CoC		that may		verifica	
							interest					be set-off		tion	
	Devika														
	Properties														
	Private														
1	Limited		14.12.21	10,25,000.00	10,25,000.00	Unsecured	0	0	no	0	0	0.00	0		
	Sharma														
2	Roadlines		02.03.22	23,32,418.00	12,54,645.00	Unsecured	0	0	no	0	0	0	10,77,773.00	0	
	A R Khan and														
3	Sons		27.02.22	9,26,038.00	4,11,975.00	Unsecured	0	0	no	0	0	0	5,14,063.00	0	
	Lordgupteswa r Project Pvt.														claim withdraw
4	Ltd		16.12.21	3,92,67,318.00	-	Unsecured	0	0	no	0	0	0	-		n
				4,35,50,774.00	26,91,620.00								15,91,836.00		

List of operational creditors (Other than Workmen and Employees and Government Dues)